



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Apr/202223/1

DATED: 21/04/2022

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Apr/202223/1 dated 21/04/2022 of Norms Committee - V for the year 2022-23 was held on 21/04/2022 under the Chairmanship of Dr. Amiya Chandra, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Manoj kumar Meena, Deputy Director	Directorate General of Foreign Trade, Delhi
2	P Suruli Kumar, Asst Section Officer	Directorate General of Foreign Trade, Delhi
3	Kuldeep Singh, Technical Authority	Technical Consultant, DGFT
4	Dr. RA Lal, Technical Authority	Technical Consultant, DGFT
5	NAND Lal, Technical Authority	Technical Consultant, DGFT
6	SHAISH KUMAR, Technical Authority	Technical Consultant, DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Apr/202223/1			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022			
HQ File Number	HQRNORM APPLY 00000099AM23			
RA File Number	NA			
Licence No and Date	NA			
Norms Committee Decision:				
<p>M/s. Shahi Exports Private Limited vide their application dated 07.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:</p>				
	Export items	Qty	Import item	Qty Recommended
	Mens Anoraks (Style No. WM/WE/WO1496) made of 85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 (Tolerance + or – 10%)	6642 Nos.	85% Polyester 15% Cotton Dyed Woven Fabric GSM 210	3.73 Sq. Mtr/Pc
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p>				
<p>RA concerned may take necessary action subject to compliance of other usual conditions</p>				

Case No.	2 / NC/5/MEET/Apr/202223/1		
Case Status	Case Approved		
Party Name	SHAHI EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022		
HQ File Number	HQRNORM APPLY 00000206AM23		
RA File Number	NA		
Licence No and Date	NA		

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 12.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Export item	Qty	Import item	Qty Recommended
Mens Trousers Style No.103159 Made of 59% Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271 and 0.80 SQM of 95% Nylon 5% Elastane (Spandex) Dyed Woven Fabric GSM 230 (Tolerance + or – 10%)	Nos.	59% Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271 (Tolerance + or – 10%)	2.19 Sq. Mtr/Pc
		95% Nylon 5% Elastane (Spandex) Dyed Woven Fabric GSM 230 (Tolerance + or – 10%)	0.80 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022
HQ File Number	HQRNORM APPLY 00406903AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 29.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per

agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	import item	Qty Recommended
Long Sleeve Jumpsuit (women) Style No : 584747 Made up of 98% Cotton 2% Elastane Fabric, GSM 250	5000 (NOS.)	98% Cotton 2% Elastane, Semi Bleached Woven Fabric, width 53 inches +/- 5% GSM 250 (Tolerance + or – 10%)	6.30 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022
HQ File Number	HQRNORM APPLY 00000100AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 07.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Sleeveless Jacket (Style 13716 No.XO0857) Made of 100% (NOS.)		100% Nylon Dyed Woven Fabric GSM 51	1.05 Sq. Mtr/Pc

Nylon Dyed Woven Fabric GSM 51 and 0.70 SQM of 100% Nylon Dyed Woven Fabric GSM 51 (Tolerance + or – 10%)

100% Nylon Dyed Woven Fabric GSM 51 0.70 Sq. Mtr/Pc (Tolerance + or – 10%)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	5 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022
HQ File Number	HQRNORM APPLY 00000234AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 13.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Mens Anoraks (Style No. WM/WE 4393) Made of 100% Polyester Dyed Woven Fabric GSM 75 (Tolerance + or – 10%)	5376.0 (NOS.)	100% Polyester Dyed Woven Fabric GSM 75 (Tolerance + or – 10%)	4.60 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be

physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	6 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022
HQ File Number	HQRNORM APPLY 00406916AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 29.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Utility Tiered Maxi Dress (Women) Made up of 100% Cotton Indigo Fabric, GSM 210, Style No. 599756	5000 (NOS.)	100% Cotton Indigo Dyed Woven Fabric, width 60 inches +/- 5% GSM 210 (Tolerance + or – 10%)	7.20 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	7 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved

Party Name	GOKALDAS EXPORTS LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022		
HQ File Number	HQRNORM APPLY 00000144AM23		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
<p>M/s. Gokaldas Exports Ltd. vide their application dated 08.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:</p>			
Details of Export List	Qty	Import item	Qty Recommended
RF Workwear Shirt Jacket (Men) Style No : 132J0538 Made up of 98% Cotton 2% Elastane Fabric, GSM 310	20000 (NOS.)	98% Cotton 2% Elastane Solid Woven Fabric width 54 inches +/- 5%, GSM 310 (Tolerance + or – 10%)	3.589 Sq. Mtr/Pc
		98% Cotton 2% Elastane Woven Corduroy Solid Fabric width 55 inches +/- 5%, GSM 350	0.234 Sq. Mtr/Pc M (Tolerance + or – 10%)
		100% Polyester Taffeta Lining Plain Fabric, Width 58 Inches +/- 5%, GSM 63 (Tolerance + or – 10%)	3.278 Sq. Mtr/Pc
		100% Polyester Wadding,	2.880 Sq. Mtr/Pc

Width 60 Inches +/- 5pct,
GSM 60

(Tolerance + or – 10%)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	8 / NC/5/MEET/Apr/202223/1			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022			
HQ File Number	HQRNORM APPLY 00000243AM23			
RA File Number	NA			
Licence No and Date	NA			
Norms Committee Decision:				
<p>M/s. Shahi Exports Private Limited vide their application dated 15.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:</p>				
Details of Export List		Qty	Import item	Qty Recommended
Ladies Three Fourth Pant (Style 9462.0 (NOS.) No.401406/401407/401408/ 416135)	89%	11%	1.71 Sq. Mtr/Pc	
Made of 89% Cotton 11% Spandex/Elastane Dyed			Spandex/Elastane	
Knitted Fabric GSM 295			Dyed Knitted Fabric	
(Tolerance + or – 10%)			GSM 295	
			(Tolerance + or – 10%)	
Ladies Three Fourth Pant (Style No.1156.0 401406/401407/401408/416135)	89%	11%	1.64 Sq. Mtr/Pc	
(NOS.)			Spandex/Elastane	
Made of 89% Cotton 11%			Yarn Dyed Knitted Fabric GSM 295	

Spandex/Elastane Yarn (Tolerance + or – 10%)
 Dyed Knitted Fabric GSM 295
 (Tolerance + or – 10%)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	9 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022
HQ File Number	HQRNORM APPLY 00406920AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 29.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
CARGO JUMPSUIT (WOMEN) (Style No : 602999) Made up of 100% Cotton Indigo Fabric, GSM 210	5000 (NOS.)	100% Cotton Indigo Dyed Woven Fabric, width 60 inches +/- 5%, GSM 210 (Tolerance + or – 10%)	7.30 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be

physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	10 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022
HQ File Number	HQRNORM APPLY 00000147AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 08.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Sleeveless Jacket (Style No.FM4818) Made of 100% Polyester Knitted Bonded Fabric GSM 250 (Face 100% Polyester Dyed Knitted and Back 100% Polyester Fleece Knitted) (Tolerance + or – 10%)	2146.0 (NOS.)	100% Polyester Knitted Bonded Fabric GSM 250 (Face 100% Polyester Dyed Knitted and Back 100% Polyester Fleece Knitted) (Tolerance + or – 10%)	1.39 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	11 / NC/5/MEET/Apr/202223/1		
Case Status	Case Approved		
Party Name	SHAHI EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022		
HQ File Number	HQRNORM APPLY 00000244AM23		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
<p>M/s. Shahi Exports Private Limited vide their application dated 15.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:</p>			
Details of Export List		Qty	Details of import item Qty Recommended
Girls Jacket With Hood (Style No.302026) 48054 Made of 100% Polyester PU Coated Dyed Woven Fabric GSM 140		(NOS.)	100% Polyester PU Coated 1.52 Sq. Mtr/Pc Dyed Woven Fabric GSM 140
(Tolerance + or – 10%)			(Tolerance + or – 10%)
Boys Jacket With Hood (Style No.302026) 88420.0 Made of 100% Polyester PU Coated Dyed (NOS.) Woven Fabric GSM 140			100% Polyester PU Coated 1.52 Sq. Mtr/Pc Dyed Woven Fabric GSM 140
(Tolerance + or – 10%)			(Tolerance + or – 10%)
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p>			
<p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	12 / NC/5/MEET/Apr/202223/1												
Case Status	Case Approved												
Party Name	GOKALDAS EXPORTS LIMITED												
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022												
HQ File Number	HQRNORM APPLY 00000152AM23												
RA File Number	NA												
Licence No and Date	NA												
<p>Norms Committee Decision:</p> <p>M/s. Gokaldas Exports Ltd. vide their application dated 08.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:</p> <table border="1"> <thead> <tr> <th>Details of Export List</th> <th>Qty</th> <th>Details of import item</th> <th>Qty Recommended</th> </tr> </thead> <tbody> <tr> <td>Cropped Trench Coat (women)10000 (Style No : 144J0686) Made up of 83% Polyester 17% Cotton Fabric, (NOS.) GSM 205</td> <td></td> <td>83% Polyester 17% Cotton Woven Solid Fabric with Coating +/- 5%, width 56 inches, GSM 205 (Tolerance + or – 10%)</td> <td>3.449 Sq. Mtr/Pc</td> </tr> <tr> <td></td> <td></td> <td>100% Polyester Twill Lining Fabric, Width 58 Inches +/- 5%, GSM 95 (Tolerance + or – 10%)</td> <td>1.737 Sq. Mtr/Pc</td> </tr> </tbody> </table> <p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>		Details of Export List	Qty	Details of import item	Qty Recommended	Cropped Trench Coat (women)10000 (Style No : 144J0686) Made up of 83% Polyester 17% Cotton Fabric, (NOS.) GSM 205		83% Polyester 17% Cotton Woven Solid Fabric with Coating +/- 5%, width 56 inches, GSM 205 (Tolerance + or – 10%)	3.449 Sq. Mtr/Pc			100% Polyester Twill Lining Fabric, Width 58 Inches +/- 5%, GSM 95 (Tolerance + or – 10%)	1.737 Sq. Mtr/Pc
Details of Export List	Qty	Details of import item	Qty Recommended										
Cropped Trench Coat (women)10000 (Style No : 144J0686) Made up of 83% Polyester 17% Cotton Fabric, (NOS.) GSM 205		83% Polyester 17% Cotton Woven Solid Fabric with Coating +/- 5%, width 56 inches, GSM 205 (Tolerance + or – 10%)	3.449 Sq. Mtr/Pc										
		100% Polyester Twill Lining Fabric, Width 58 Inches +/- 5%, GSM 95 (Tolerance + or – 10%)	1.737 Sq. Mtr/Pc										

Case No.	13 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved

Party Name	A P D EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022
HQ File Number	HQRNORM APPLY 00000249AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. A.P.D Exports (SPL) vide their application dated 17.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Gents Half Sleeve Shirt (Style No.16595) Made of 92% Polyester 8% Elastane Woven Fabric GSM 115 (Garments) (Tolerance + or – 10%)	1600.0 (NOS.)	92% Polyester 8% Elastane Woven Fabric GSM-115 (Tolerance + or – 10%)	2.97 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	14 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	BRIGHTCHOICE OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022
HQ File Number	HQRNORM APPLY 00000043AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

M/s. Bright Choice Overseas (SPL) vide their application dated 04.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens JEANS Pants Made out of 71% COTTON + 4% POLYESTER + 7% MODAL + 17% COOLMAX +1% LYCRA WOVEN DENIM FABRICS Width :60/62" (Tolerance + or – 10%) GSM-355 (Tolerance + or – 10%)	9648.0 (NOS.)	71% Cotton, 4% Polyester, 7% Modal, 17% COOLMAX, 1% Lycra Woven Denim Fabrics Width : 60/62" (Tolerance + or – 10%) GSM-355 (Tolerance + or – 10%)	2.40 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	15 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022
HQ File Number	HQRNORM APPLY 00000153AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 08.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Easy Trench (Women) Style No :10000 144J0687 Made up of 83% Polyester 17% Cotton Fabric, GSM (NOS.) 205		83% Polyester 17% Cotton Woven Solid Fabric with Coating +/- 5%, width 56 inches, GSM 205 (Tolerance + or – 10%)	5.093 Sq. Mtr/Pc
		100% Polyester Twill Lining Fabric, Width 58 Inches +/- 5%, GSM 95 (Tolerance + or – 10%)	2.925 Sq. Mtr/Pc
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	16 / NC/5/MEET/Apr/202223/1		
Case Status	Case Approved		
Party Name	SHAHI EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022		
HQ File Number	HQRNORM APPLY 00396060AM22		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
<p>M/s. Shahi Exports Private Limited vide their application dated 22.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:</p>			
Details of Export List	Qty	Details of import item	Qty Recommended
Babies Top (Style No. 3424.0 (NOS.)	55%	Linen 45% Viscose Woven	

3400250888) Made of 55% Linen 45% Viscose Woven Printed Fabric GSM 190 (Tolerance + or – 10%)	Printed Fabric GSM 190 (Tolerance + or – 10%)	0.84 Sq. Mtr/Pc
Girls Top (Style 12072 No.3400250888) Made of 55% Linen 45% Viscose Woven Printed Fabric GSM 190 (Tolerance + or – 10%)	(NOS.) 55% Linen 45% Viscose Woven Printed Fabric GSM 190 (Tolerance + or – 10%)	0.84 Sq. Mtr/Pc
Babies Top (Style 3856 No.3400250888) Made of 55% Linen 45% Viscose Woven Dyed Fabric GSM 190 (Tolerance + or – 10%)	(NOS.) 55% Linen 45% Viscose Woven Dyed Fabric GSM 190 (Tolerance + or – 10%)	0.84 Sq. Mtr/Pc
Girls Top (Style 13168 No.3400250888) Made of 55% Linen 45% Viscose Woven Dyed Fabric GSM 190 (Tolerance + or – 10%)	(NOS.) 55% Linen 45% Viscose Woven Dyed Fabric GSM 190 (Tolerance + or – 10%)	0.84 Sq. Mtr/Pc
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>		

Case No.	17 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022
HQ File Number	HQRNORM APPLY 00000093AM23
RA File Number	NA
Licence No and	NA

Date	
Norms Committee Decision:	
<p>M/s. Gokaldas Exports Ltd. vide their application dated 06.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:</p>	
Details of Export List	Qty
Import item	Qty Recommended
<p>Relaxed Sherpa Shirt Jacket 150000 (Women) (Style no: D1012) (NOS.) Made up of 50% Polyester 30% Acrylic, 20% others Yarn Dyed Fabric GSM 440</p>	<p>50% Polyester, 30% 3.463 Acrylic, 20% Others Yarn Dyed Woven Fabric, Sq. Mtr/Pc Width 57 Inches +/- 5pct GSM 440 (Tolerance + or – 10%) 100% Polyester Woven 0.517 Lining Fabric, Width 58 inches, +/- 5pct GSM 70 Sq. Mtr/pc (Tolerance + or – 10%)</p>
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p>	
<p>*Style No of export item has Changed to D1012 as requested by the firm vide email dated 21.04.2022.</p>	
<p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	18 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022
HQ File Number	HQRNORM APPLY 00000179AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

M/s. Shahi Exports Private Limited vide their application dated 11.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Sleeveless Jacket (Style No. 2036.0 WM/WX 8885) Made of 85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 And 0.68 SQM of 100% Nylon Dyed Woven Fabric GSM 77 (Tolerance + or – 10%)	(NOS.)	85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 (Tolerance + or – 10%) 100% Nylon Dyed Woven Fabric GSM 77 (Tolerance + or – 10%)	1.54 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	19 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022
HQ File Number	HQRNORM APPLY 00400126AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 24.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and

other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Ladies Trouser (Style no. 2200255902) Made of 55% Linen 45% Viscose Woven Dyed Fabric GSM 190 (Tolerance + or – 10%)	14989 (NOS.)	55% Linen 45% Viscose Woven Dyed Fabric GSM 190 (Tolerance + or – 10%)	2.42 Sq. Mtr/Pc
Ladies Trouser (Style No. 2200255902) Made of 55% Linen 45% Viscose Woven Printed Fabric GSM 190 (Tolerance + or – 10%)	4004 (NOS.)	55% Linen 45% Viscose Woven Printed Fabric GSM 190 (Tolerance + or – 10%)	2.42 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	20 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022
HQ File Number	HQRNORM APPLY 00000095AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 06.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Sleeveless Jacket (Style No. HM2775) Made of 100% Polyester Knitted Other Pile Fabric Assembled in Layered with 100% Polyester Woven Fabric GSM 310 (Tolerance + or – 10%)	10792.0 (NOS.)	100% Polyester Knitted Other Pile Fabric Assembled in Layered with 100% Polyester Woven Fabric GSM 310	1.35 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	21 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022
HQ File Number	HQRNORM APPLY 00000205AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 12.04.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Shirt Jacket with Hood (Style No.AM0548) Made of 98% Cotton 2% Elastane Yarn Dyed Woven Fabric GSM 160 and Hood Made of Domestic Fabric	4580.0 (NOS.)	98% Cotton 2% Elastane Yarn Dyed Woven Fabric GSM 160 (Tolerance + or – 10%)	3.03 Sq. Mtr/Pc

100% Polyester Dyed Fleece Knitted Fabric GSM 250 (Tolerance + or – 10%)			
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	22 / NC/5/MEET/Apr/202223/1
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202223/ 1 and 21/04/2022
HQ File Number	HQRNORM APPLY 00404492AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 28.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Skirts (Style No.2200246311) Made of 55% Linen 45% Viscose Woven Printed Fabric GSM 165 (Tolerance + or – 10%)	4004 (NOS.)	55% Linen 45% Viscose Woven Printed Fabric GSM 165 (Tolerance + or – 10%)	4.38 Sq. Mtr/Pc
Ladies Skirts (Style No.2200246311) Made of 55% Linen 45% Viscose	4004 (NOS.)	55% Linen 45% Viscose Woven Yarn Dyed Fabric	4.38 Sq. Mtr/Pc

Woven Yarn Dyed Fabric GSM 165 (Tolerance + or – 10%)		GSM 165 (Tolerance + or – 10%)	
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			